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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 80/17 in CP No.44/17	-	Hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SPT P. JOHN
SPT Legal

Advocates Respondents

Shri R. K. Rende
9448089774

for
Respondent

S.P. Rende

PCS for petitioner is present. Counsel for respondents is present. IA 80/17 is taken up today. Heard the counsel for respondent in IA 80/17. He has filed reply to the objections filed on behalf of the respondent.

List it for orders on IA 80/17 on 08.09.2017. PCS for petitioner requested time to file written submissions. So also counsel for respondent requested time to file written submissions. They are directed to file the same in the Registry.

List it on 08.09.2017.

MEMBER (J)

MEMBER (T)